



DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF DIRECTOR (REVENUE)
VARUNALAYA PHASE-II, KAROL BAGH,
NEW DELHI-110005



NO. DJB/DOR/NGT/687/2019/ 145A

Dated: 09/12/2019

The Registrar,
Hon'ble National Green Tribunal
Faridkot House, Copernicus House,
(Near India Gate)
New Delhi - 110001

Subject: Action Taken Report by Delhi Jal Board in O.A. No.687/2019 in the matter of Arun Shukla Vs. Govt. of NCT Delhi.

S.N.	Para	Comments
1	<p><u>Complaint</u> Grievance in this letter, which has been treated as an application, is against illegal operation of water plant at Ganesh Nagar, Pandav Nagar Complex, Delhi-110092 which is a hazard to the public health.</p> <p><u>Order of NGT</u> Let the Delhi Jal Board look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within One month.</p>	<ol style="list-style-type: none">1. As per the report of Dy. Director (R) East, two tenants namely Mrs. Savitri and Seema (Mrs. Savitri, Contact no. is 9717374293) are residing at Ground Floor of the property under reference Since last 8-9 years and 5 - 6 months respectively. First Floor of property is open and there was some waste material kept.2. No Ground water exists in the premises and a water connection crescent water meter is fitted having reading index 476 KL3. There is no mention of address/contact no. of complainant in the order of Hon'ble NGT in the name of Shri Arun Shukla. There were several people present in gali but have no knowledge of Shri Arun Shukla or about any other complainant.4. Any type of commercial activity inclusive of water plant is not found at site.

In addition to the above according to the report, ASO and Sr. Asstt. Visited at the Registrar office NGT on 21.11.2019 and explained the factual report of property no. D-37, Ganesh Nagar, Pandav Nagar Complex. Registrar office directed that as the Nodel Agency in this case is EDMC and accordingly EDMC will file a factual report and as far as DJB is concerned, they should have to send the ATR to EDMC. As advised, ATR was sent to Dy. Commissioner, EDMC copy of which is enclosed.

Yours faithfully,


(Naresh Kumar)
Jt. Director(Revenue)HQ

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